

O A 1426/2000 (2)

22.2.2001 Hon. Mr. Justice R.R.K. Praveedi, VC
Hon. Mr. S. Dayal, A.M.

We have heard Shri Avinash Swaroop learned Counsel for the applicant at length.

This OA has been filed challenging order dated 18.9.2000 by which the applicant has been communicated by the Service Selection Board that he couldnot qualify the type test. In such a matter this Tribunal cannot help the applicant. The result is based on his performance during his test. The application has no merit and is rejected accordingly.


A.M.


VC

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